- (b) if so, whether the team has submitted its report to Government and if so, the details thereof; and
- (c) what is the quantum and the type of assistance proposed to be given by Government to the Cyclone-affected areas?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JA-GANNATH PAHADIA): (a) Yes, Madam.

(b) and (c) The Central team toured the areas affected by the cyclone and floods from the 4th to 6th June, 1969 and held detailed discussions with the State Government representatives regarding the requirement of funds for the various relief and rehabilitation measures as well as repair Works during the current financial year. In the light of these discussions, the team has recom~neid"d the following ceilings of expenditure for purposes of Central assistance

These ceilings have been accepted by the

Rs. in crores

- (i) Relief items (e.g., gratuitous relief, cash grants to weavers, artisans, fishermen etc., cash grants to bereaved families, house-building grants etc.)
- (ii) Loans to agriculturists 5:20
- (iii) Repairs to roads and irrigation works damaged by the cyclone

6.50 15.60

3.90

Government of India. An amount of Rs. 3-50 crores has so far been released to the State Government. Further assistance in the shape of loans and grants will be provided in the light of the progress of expenditure reported by the State Government subject to the ceilings mentioned above.

## GROUND RENT FOR JANGPURA COLONV

140. SHRI M. SRINIVASA REDDY: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS,

HOUSING AND URBAN DEVELOP-MENT be pleased to state:

to Questions

- (a) whether it is a fact that the Delhi Land and Development Authority was charging ground rent of Rs. 126 per year from displaced persons who were allotted land in Jangpura colony, New Delhi for construction of houses on lease for 99 years;
- (b) whether this ground rent was being realised from these displaced persons uptil 1964 and thereafter this ground rent has not been collected from them; and
  - (c) if so, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): fa) Ground rent depends on the terms and conditions of the lease, the size of the plot, its price, etc. On the basis of these factors, some of the lessees in Jangpura were being charged ground rent at Rs. 126-37 per vear.

(b) and (c) Out of 106 such properties in Jangpura in respect of which files have been transferred by the Department of Rehabilitation to the Land and Development Office, ground rent has not been recovered after 1964 in respect of 6 properties due to certain breaches, want of information, etc.

## t [STERLING BALANCES OF INDIA

141. SHRI NIRANIAN VARMA: Will the

## भारत का पींड पावना

- 141 श्री निरंजन वर्माः क्या मंत्री यह बताने की कृपा करेंगे कि:
- (क) म∤र्च, 1969 को वित्तीय वर्ष में भारत के पींड पावना सिति क्याथी:
- (ख) क्या रुपये के अवमत्यन के भारत ने पींड पावना में से कोई धन निकाली हैं ; और
- (ग) यदि हां, तो उसके क्या कारण हैं? Minister of FINANCE be pleased to state:
- (a) the position of India's sterling balances during the financial year ending in March, 1969;
  - t [ ] English translation.